

15

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.395/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Shalimar Paints Ltd.

V/s.

Vadraj Cement Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

15	Karan Vyas.	(Adv) for Respondent	
----	-------------	----------------------	--

	Sandeep Kumbhar	(Adv for Petitioner	
	i/b Yajunendra Singh		



ORDER

TCP 395/I&BC/NCLT/MB/MAH/2017

For the parties have reported Consent Terms have already been arrived at,  
at their request, list this matter on 25.9.2017 for reporting Settlement.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)